

[Shri Hathi]

tain amendments to Schedule III to the Indian Administrative Service (Pay) Rules, 1954, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library, See No. LT-3369/64].

- (ii) The Ministers' (Allowances, Medical Treatment and Other Privileges) Third Amendment Rules, 1964, published in Notification No. G.S.R. 1601 dated the 31st October, 1964, under sub-section (2) of section 11 of the Salaries and Allowances of Ministers Act, 1952. [Placed in Library. See No. LT-3370/64].

**ANNUAL REPORT OF INDIAN MUSEUM,  
CALCUTTA**

The Minister of Cultural Affairs in the Ministry of Education Shri Hajarnavis: I beg to lay on the Table a copy of Annual Report of the Indian Museum, Calcutta, for the year 1962-63. [Placed in Library. See No. LT-3335/64].

**DISPLACED PERSONS (COMPENSATION  
AND REHABILITATION) SECOND AMEND-  
MENT RULES**

The Deputy Minister in the Ministry of Rehabilitation (Dr. M. M. Das): I beg to lay on the Table a copy of the Displaced Persons (Compensation and Rehabilitation) Second Amendment Rules, 1964, published in Notification No. G.S.R. 1341 dated the 19th September, 1964 under sub-section (3) of section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1964. [Placed in Library. See No. LT-3371/64].

**FOURTEENTH REPORT OF UPSC**

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): I beg to lay on the Table a copy each of English and Hindi ver-

sions of the Fourteenth Report of the Union Public Service Commission for the period 1st April, 1963 to 31st March, 1964, under article 323 (1) of the Constitution. [Placed in Library. See No. LT-3372/64].

12.13 hrs.

**MESSAGE FROM RAJYA SABHA**

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

‘I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 17th November, 1964, has passed the following motion extending the time for the presentation of the Report of the Joint Committee of the Houses on the Press Council Bill, 1963:—

**MOTION**

“That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill to establish a Press Council for the purpose of preserving the liberty of the Press and of maintaining and improving the standards of newspapers in India be extended upto the first day of the next Session of the Rajya Sabha.”

13.14 hrs.

**COMMITTEE ON PRIVATE MEM-  
BERS' BILLS AND RESOLUTIONS**

**FIFTIETH REPORT**

Shri Hem Raj (Kangra): Sir, I beg to present the Fiftieth Report of the Committee on Private Members' Bills and Resolutions.